


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP259/ 16	TP 109/17	For compliance of office objections raised by registry	433(e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.S.VENKATARAMAN 9448250300	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections on behalf of Respondent. Counsel for Petitioner again requested time for complying objections. For hearing and for compliance list it on 13/11/2017.


Member (T)


Member (J)